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**Declaration of Assets and Liabilities** 

	20	00	2-5	14
Year	20		2. 2	- 1

1, NARAD BHAMAT, son/daughter/wife of Lt. SHIV PUTAN BHAMA

d. 48. years, belonging to ...

service and presently working as BIHAR LEDISLATIVE ASSEMBLY.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	./	Self	Spouse Name(S)	Dependant-I	Dependant-2	Decendant-3
(1)	Cash	1000/-	Soria Day	NHUlkumani	Name	Etc. Name Shivam
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	0	In the second	Mil Mil	Nii	Nil
(iii)	Bonds, Debentures and Shares in companies	HII	nil "	[Ni]	Nil	vii)
(ly)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC // 306/- (monthly)	Nil	Mil	Nil	M)/
(v)	Motor Vehicles (details of make, etc.)	ЫÜ	Nil	ווא	Nil	Nil
(vI)	Jewellery (give details of weight and value)	Nil	hald: - Sgn Silver: -	רווא	Nil	Ni)
	100,		io gom.			
(vii)	Other assets, such as values of claims / interests	Nil	Ni/	Nil	Nil	Ni)

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets 8.

[Note: Properties in joint ownership indicating the extent of joint ownership will are to be indicated]

Sr. No.	ave to be indicated)  Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	Nil	ווע	หมู	Nil	Nil
(11)	-Current market value Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Mil Mil	Solution 2	hil	Nil	Mil
(HI)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	, col	<b>1</b> ).	Nil	Nil	Mil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	undivid Poternal house 7. Dismi	Nil	Nil	Nil	Nil
(v)	Others (such as Interest in property)	Nil	ווא	Mil	Nil	Nil

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	381	37771700, 87928,
ind	(ii) Loans from financial	, will it	Ni'1
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	lite Circums	lin
	(b) dues to departments dealing with supply of water	Mil	ווא
	(c) dues to departments dealing with supply of electricity	พ่าไ	ווא

	(d) dues to departments dealing with telephones	NI	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	ніІ	uil
	(f) Other dues, if any	lin	Nil
surcharge [Also indicate the assessment year which Income Tax Refiled. Give also Perma Account Number (PAN (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NII BMJPB3755R	Nil
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth	иil	rui)
	(III) Sales Tax [Only in case of proprietary	Nil	MI
	(iv) Property Tax	And the second s	William & Committee of the Committee of

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PTS/BLA-1333
Gender	:-	M (M/F)
Date of Birth	1*	02061975 (DD/MM/YYY)
Class/Group	i-	[A/B/C)
Cadre	<b>!-</b>	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	j*	BHAMALPUR.
I hereby o knowledge and be		that the above details are true to the best of my
Place: Palna Date: 67:02-2	 ::::	Signature

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.